	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0		0		0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	0		0		0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	11	11282620638.19	10	11018034587.02	53.86	102398298.00	0	162187752.10	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	5737529860.00	5	5719987229.85	27.96		0		<u>Annexure 4</u>
5	Operational creditors (Workmen)	1032	882668289.00	904	269176647.05	1.32		0	1096395.00	<u>Annexure 5</u>
6	Operational creditors (Employees)	369	501945027.15	331	308716830.21	1.51		0	41687956.58	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	12	5611117412.00	5	1451129756.76	7.09	2192247443.00	0	31884808.00	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	343	2291710809.54	323	1690250618.03	8.26		0	45229095.05	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0		0		0.00		0		<u>Annexure 9</u>
Total		1772	26307592035.88	1578	20457295668.92	100.00	2294645741	3273564619.22	282086006.72999 996	